

(a) whether Government has formalized a National Policy for Containment of Antibiotic Resistance;

(b) whether this policy also restricts the recommendation of junior doctors in hospital for third and fourth generation antibiotics to patients until the head of department sanctions it; and

(c) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) Yes, Sir. A Task Force was constituted under the Chairmanship of the Director General of Health Services to assess, review and suggest measures on anti-microbial resistant. The Task Force, in its recommendations, has inter alia suggested to include a separate Schedule under the Drugs and Cosmetics Rules to regulate sale of antibiotics, curtailing availability of Fixed Dose combinations, colour coding of third generation of antibiotics and restricting their access only to tertiary care hospitals, development of standardised AST (Antimicrobial Susceptibility Testing) methodology, development of detailed Standard Operating Procedure (SOPs) for microbial identification and for reporting and training of doctors, etc.

The recommendations of the Task Force have been under consideration of the Government.

#### **Rise in incidents of adulteration of food items**

†1652. SHRI KAPTAN SINGH SOLANKI:

SHRI MOHD. ALI KHAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that incidents of adulteration in food items have increased during the last three years;

(b) if so, the details thereof;

(c) the total number of people died and the number of affected families across the country due to food adulteration during the last three years; and

(d) the action taken by Government against adulterators during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) and (b) As per the information received from States/U.Ts, the

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†Original notice of the question was received in Hindi.

percentage of adulteration in food items during the last three years is given below :

Year	No. of samples examined	No. of samples found adulterated	Percentage of adulteration
2007*	86338	8346	8.16
2008**	94470	8304	8.79
2009***	113969	12692	11.14

\*- Does not include information from Rajasthan.

\*\* - Does not include information from Lakshadweep & Rajasthan.

\*\*\* - Does not include information from Lakshadweep & Manipur.

(c) No such information is maintained centrally.

(d) the number of prosecution launched and number of cases convicted during the last three years are given below :

Year	No. of prosecutions aunched	No. of cases of conviction
2007	3902	2472
2008	6506	1034
2009	11061	1942

#### Investigation on effects of mobile phones on human health

†1653. SHRI RAVI SHANKAR PRASAD :

SHRI RAMCHANDRA PRASAD SINGH :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that World Health Organisation has expressed possibilities of adverse effects of usage of mobile phones on human body ;

(b) if so, the details thereof;

(c) whether Government has taken any action to conduct further investigation in this regard; and

(d) the name of the institution to whom responsibility of further investigation has been entrusted and by when investigation report is likely to be made available?

†Original notice of the question was received in Hindi.